

and jewellery items as distinct from their private jewellery; and

(c) the details of such items of Regional and State gems and jewellery declared by the former rulers?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Government do not consider it proper that either the value or the details of property recognised as private property of the Rules should be a matter for public disclosure.

(b) and (c). The Government of India in the White Paper published in 1950, had stated inter alia, that in a large number of cases, ancestral jewellery has been treated as heirloom to be preserved for the Ruling family. In the case of the states having valuable regalia, such articles are to remain in the custody of the Ruler for use on ceremonial occasions and they will be subject to periodical inspection by the Governments concerned.

[*Translation*]

Ashram Schools for SC/ST

2964. SHRI RAM NARAIN BERWA: Will the Minister of WELFARE be pleased to state:

(a) the State-wise number of Ashram Schools' opened during the last three years for the students belonging to Scheduled Castes and Scheduled Tribes;

(b) whether Government propose to open 'Ashram School' in every Tehsil headquarter under the Scheme; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) A Centrally Sponsored Scheme for Establishment of Ashram Schools for Scheduled Tribes in Tribal sub-Plan areas is under implementation since 1990-91. Rupees two crores were released to State Governments of Andhra Pradesh, Gujarat, Karnataka, Kerala, Orissa, Sikkim, Tamil Nadu, Tripura and Uttar Pradesh for opening of 50 Ashram Schools during 1990-91. A statement showing State-wise details is enclosed. In 1991-92, Rs. 68.38 lakhs has been released so far to the States of Kerala, Orissa and Tripura as Central share for opening of Ashram Schools for students belonging to Scheduled Tribes.

(b) and (c). The Centrally Sponsored scheme for opening of Ashram Schools in Tribal sub-Plan areas includes Tehsil headquarters as well.

STATEMENT

(Rs. in lakhs)

Sl.No.	State	Location	No. of Ashram Schools	Amount Released
1	2	3	4	5
1.	Andhra Pradesh	Not indicated	5	30.00
2.	Gujarat	Not indicated	20	15.38
3.	Karnataka	1. Mandya, Dakshina Kannada District 2. Barnmagiri, H.D. Kote Mysore Distt.	2	23.06
4.	Kerala	1. Kattla, Thiruvanthapuram District. 2. Nallooradu District 3. Wynad District	3	17.48
5.	Orissa	1. Jagannathpur Keonjhar District 2. Murusuan -do- 3. Kanjipani -do- 4. Jampall Sundergarh District	4	16.65

Sl.No.	State	Location	(Rs. in lakhs)				
			No. of Ashram Schools			Amount Released	
1	2	3	4	5	6	7	
6.	Sikkim	1. Lachen North Sikkim District 2. Lachung -do- 3. Hee-Gyathang -do-	3		36.52		
7.	Tamil Nadu	1. North Arcot District (3) 2. South Arcot District (2) 3. Salem District (2) 4. Dharmapur District (1)	8		20.41		
8.	Tripura	1. Bumburnagar Block 2. Chawmanu Block 3. Bajafa 4. Ganganagar Block	4		7.00		
9.	Uttar Pradesh	Belapursuve, Kheri	1		33.50		
			50		200.00		

(Rs. in lakhs)

Sl.No.	State	Location	No. of Ashram Schools	Amount Released
1	2	3	4	5
			1991-92	
1.	Kerala		Not available.	38.38
2.	Orissa		-do-	20.00
3.	Tripura		-do-	10.00
				68.38